

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2104
ANSWERED ON:16.12.2003
ADULTERATION OF OPIUM
JASWANT SINGH YADAV

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some cases of adulteration of opium with gum, including dextrine have been detected during 2002-03 and 2003-04;
- (b) if so, the details thereof, State-wise, and
- (c) the action taken by the Government to check the diversion of opium to illicit market?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a) & (b): Detailed information in this regard is being collected.

(c): (i) Cultivation of opium is undertaken by licensed opium cultivators in the notified tracts in Madhya Pradesh, Rajasthan and Uttar Pradesh under the strict supervision of the Central Bureau of Narcotics (CBN).

(ii) During lancing and procurement of opium, intensive preventive checks are also exercised in the opium growing areas by CBN, in association with other enforcement agencies. Necessary follow up action and investigation is also undertaken by CBN and other agencies for enforcing the provisions of Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS) Act 1988

(iii) Stringent action as per the provisions of Narcotic Drugs and Psychotropic Substances (NDPS) Act. 1985, is taken against the drug traffickers and other engaged in the diversion of opium from the licit channel.

(iv) Remunerative price is given to the licensed cultivators of opium to encourage them to give entire yield of opium to the Government.

(v) Strict action is taken against Licensed cultivators whose opium is found to be inferior/adulterated.